four months.

THE DEPUTY CHAIRMAN: That has been mentioned.

Dr. Abrar Ahmed Khan. Not present.

Unsatisfactory Working of Rural Health Scheme

श्री अटल बिहारी वाजपेयी (मध्य प्रदेश): महोदया, भारत सरकार ने 1977 में जन स्वास्थ्य रक्षक के नाम से एक योजना आरम्भ की थी जिसके अन्तर्गत सारे देश में लगभग पांच लाख जन स्वास्थ्य रक्षक नियुक्त किये गये थे। योजना का उद्देश्य दूर-दराज़ बसे हुए गाँवों तक बीमारियों की रोकथाम के बारे में लोगों को बताना और आवश्यकता पड़ने पर छोटी-मोटी बीमारियों में उपयुक्त दवाएं उन तक पहुंचाना था। यह स्वास्थ्य रक्षक नाम मात्र के वेतन पर काम करते हैं और उनके माध्यम से पहली बार सरकार उन अभागे गांव वालों तक स्वास्थ्य सम्बन्धी जानकारी और दवाएं पहुंचाने में सफल हुई है जिन्होंने कभी अस्पताल या डाक्टर के दर्शन नहीं किये थे। यह खेद का विषय है कि जन स्वास्थ्य रक्षक योजना को अधिक सुदृढ़ और प्रभावकारी बनाने के बजाय सरकार उनकी उपेक्षा कर रही है। इन स्वास्थ्य रक्षक को सन् 1986 से दवाओं के किट्स नहीं दिये गये जिनके बिना यह लोग ग्रामीणों की कोई मदद नहीं कर सकते। सरकार गांव गांव में फैले इन अनुभवी तथा सेवाभावी कार्यकर्ताओं का सदुपयोग परिवार कल्याण के संदेश को घर घर तक पहुंचाने और उसको एक जन-आन्दोलन का रूप देने के लिए कर सकती थी। जन स्वास्थ्य रक्षकों को उनकी योग्यता और वरीयता के आधार पर स्वास्थ्य सेवाओं में उचित स्थान देना जरूरी है जिससे वे एक ही स्थान पर ज़िन्दगी भर न सड़ते रहें इसलिए इनका आय सम्बन्धी प्रतिबन्ध ढीला किया जाना चाहिये। उत्तर प्रदेश में स्वास्थ्य रक्षकों को 1986 का पांच महीने का मानदेय अभी तक नहीं दिया गया है उसका तुरंत भुगतान होना चाहिये। हरियाणा में जो स्वास्थ्य रक्षक सेवा कार्य से मुक्त किये गये थे उन्हें बहाल किया जाना चाहिये। जन स्वास्थ्य रक्षक योजना एक केन्द्रीय योजना है। रक्षकों के मानदेय में वृद्धि करना, उन्हें स्वास्थ्य सेवाओं में उपयुक्त पद देना, उनके लिए सारी सुविधाएं उपलब्ध कराना जिससे वे अपने दायित्व का भलीभान्ति पालन कर सकें, केन्द्र सरकार की जिम्मेदारी है। मेरी स्वास्थ्य मंत्री से अपील है कि जन स्वास्थ्य रक्षकों की उचित मांगों पर तुरंत ध्यान दें जिससे उन्हें आन्दोलन के मार्ग से विरत किया जा सके।

Indefinite Strike by Scientists and Research Scholars of A.I.I.M.S.

SHRI B. SATYANARAYAN REDDY (Andhra Pradesh) : Madam, Deputy Chairman, I would like to draw the attention of the Government, through you, to an important issue that is agitating medical scientists and research scholars of the All India Institute of Medical Sciences.

This agitation is going on for the last two, three years for solving their grievances. But the Government has not taken any step so far to listen to them or to go into the problems concerning these medical scientists.

Madam, recently, a young scientist along with another scientists, has gone on indefinite hunger-strike at the All India Institute of Medical Sciences in pursuance of their demand. Even then the Government has not taken any step to solve their problem. This indefinite hunger-strike came after an unsuccessful 40-day relay hunger-strike by the research scholars.

They have exhausted all their efforts. They went on hunger strike. The protested. They had *dharnas*. All these methods they have adopted, peaceful methods, as per Gandhian principles, non-violent methods, but nothing has been done. Recently these scientists went on indefinite hunger-strike. Even then the Government has not moved, and the Health Minister did not care to go and see these doctors. Recently, when the Health Minister had been to the All India Institute of Medical Sciences, there was a great demonstration against his not conceding the demands. Even then he did not approach them and talk to them. Consequently the medicial scientists and research scholars have decided to continue their agitation till their demands are met. 28th of last February was officially declared as 'national science day'. They

instead observed it as a 'protest day' and observed 1st of March as the 'scientists' day'. Other scholars and scientists from the Indian Institute of Technology and the Indian Agricutural Research Institute have also extended their full support to their demands. So, I would like to appeal to the Central Government, especially the Health Minister, that he should not have this indifferent attitude so far as the demands of the medical doctors, medical scientists and research scholars are concerned, because this is a very important profession concerning the health and life of the people. If the medical scientists, research scholars and doctors go on strike and if the important cases that come to the institutes get neglected, it will be a great loss to the public life. So, the Government should not stand on false prestige. They must immediately meet young scientists and research scholars and find out their grievances. The main grievance of the doctors and the research scholars is while the value of fellowship given to their counterparts in all the national scientific establishments has been raised, they continue to be paid at the old rate. It is a very simple demand. They want equal treatment with other scientists so the Government should immediately take the necessary steps to solve the problem so that the scientists may end their agitation.

SHRI MOTURU HANUMANTHA RAO (Andhra Pradesh): Madam, Deputy Chairman, please allow me to associate myself with the demand made by...

THE DEPUTY CHAIRMAN: Just a minute please. Please don't start speaking without my permission. I have one thing for the House to know that the Chairman has been very very liberal in allowing Special Mentions. Today I have listed 19 Special Mentions. And these associations mean double the number or even triple...

SHRI MOTURU HANUMANTHA RAO : It is simply association.

THE DEPUTY CHAIRMAN: Please listen to me. If I allow everybody to associate, then we should dispense with all the other business. We will be only having special mentions. Then it means the rest of the business will have to be dispensed with. So, if you want a special mention, you might give your notice. The Chairman will look into it and allow you. So, from today I don't think we are allowing any association. If there are one or two special mentions some day, then it is O.K. You can express your association, but when I have 19 already and we have the Railway Budget, which is getting late, you can imagine...

श्री राम चन्द्र विकल (उत्तर प्रदेश): उपसभापति महोदया, यह परम्परा कैसे तोड़ेंगी आप। यह सम्बद्ध करने की परम्परा है इसको आप तोड़ रही हैं।

उपसभापति : कोई परम्परा नहीं है।

श्री राम चन्द्र विकल : जिसमें हमारी रुचि होती है उसमें हम करते हैं ...**(व्यवधान)**

उपसभापति : विकल जी, प्लीज आप बैठ जाइये। आप रूल की किताब पढ़िये। आपको मालूम हो जायेगा कि ऐसी कोई परम्परा न रूल में है न अदरवाइज है। यह तो चेयरमैन साहब की मेहरबानी है कि एलाउ कर देते हैं। सूची में 19 विशेष उल्लेख हैं। इसके अलावा फिर ऐसा होगा तो 19 के बदले हम 9 विशेष उल्लेख ही दिया करेंगे, आप सब एसोसियेट कर दीजिए। हमारा कोई ऐतराज नहीं है, हमारा क्या जाता है। मगर यह तरीका अच्छा नहीं है।

श्री राम चन्द्र विकल : आप रिकार्ड निकालिए। यह परम्परा आज की नहीं है।

उपसभापति : आप मुझे परम्परा मत सिखाइये-......**(व्यवधान)** इस तरह का जो बोल रहे हैं। Dont put it on record हाउस की गरिमा कायम रखिए... **(व्यवधान)** Mr. Vikal, please behave yourself. You are a Senior Member.

श्री राम चन्द्र विकल : *

उपसभापति : मैं नहीं सुनूंगी आपकी बात, आप बैठ जाइये। मेरी बगैर इजाजत के खड़े होंगे तो मैं बिल्कुल नहीं सुनूंगी।

---

* Not recorded